



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

[CIVIL BENCH-III]

| Sr.No.           | Case Number                              | Main Parties   | Petitioner Advocate  | Respondent Advocate                        |
|------------------|--|--|--|--|
| <b>MOTION</b>    |  |  |  |  |
| 54               | <a href="#">WP(C)/1347/2024</a><br>B/O   | SUMTINTHANG HMAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS          | MR. I H SAIKIA<br>MR. K KALITA<br>MR. M R CHOUDHURY<br>MS L HMAR | GA, ASSAM<br>SC, REVENUE<br>SC, DIMA HASAO |
| <b>ADMISSION</b> |  |  |  |  |
| 55               | <a href="#">WP(C)/5656/2023</a><br>FIXED | BISHAL BASFORE AND 21 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR A DASGUPTA<br>MS B DAS<br>MS. A S BAIDYA                      | GA, ASSAM<br>SC, HEALTH                    |

LEAVE NOTE OF ADVOCATES FOR 06/03/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MRS N BARUAH        | 27-01-2024 | To | 15-03-2024 |
| 2)  | MR. H L MAURYA      | 05-02-2024 | To | 31-03-2024 |
| 3)  | MD. A J ATIA        | 22-02-2024 | To | 15-03-2024 |
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

| Sr.No.        | Case Number   | Main Parties   | Petitioner Advocate                                  | Respondent Advocate |
|---------------|---|--|--|---------------------|
| <b>ORDERS</b> |   |  |  |                     |
| 47            | <a href="#">Crl.A./255/2023</a><br>9 Y 6 M 6 D :WITH OFFICE NOTE,LCR 5 FILES, P.B.-2 , FIXED(HCJ ORDER) | ABUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.     | MR F HAQUE<br>MR. S K M ALOMGIR<br>MR A ISLAM        | PP, ASSAM           |
| 48            | <b>WITH</b><br><a href="#">Crl.A./259/2023</a><br>9 Y 6 M 6 D :   | RAHAM ALI AND 5 ORS.<br><b>Versus</b><br>STATE OF ASSAM AND ANR. | MR. A M BORA<br>MS. C CHOUDHURY<br>MR. V A CHOWDHURY | PP, ASSAM           |

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

| Sr.No.                | Case Number   | Main Parties   | Petitioner Advocate                         | Respondent Advocate   |
|-----------------------|---|--|---|---|
| <b>MOTION</b>         |   |  |   |   |
| 41                    | <a href="#">WP(C)/1310/2024</a><br>BY SLIP          | M/S JINKU ENTERPRISE<br><b>Versus</b><br>THE STATE OF ASSAM AND 11 ORS         | MR. K BORUAH<br>MS P DAS<br>MS. P BORAH     | GA, ASSAM   |
| 42                    | <a href="#">WP(C)/1349/2024</a><br>B/O              | M/S INFOTECH SOLUTION AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS | MR. P BHOWMICK<br>MR. D THAOSEN             | DY.S.G.I.<br>SC, SSA  |
| <b>ORDER NO STEPS</b> |   |  |   |   |
| 43                    | <a href="#">Cont.Cas(C)/611/2016</a><br>B/O         | MRS. BANDANA DUTTA<br><b>Versus</b><br>DR. RITENDRA BHUYAN and 2 ORS           | MR.R D PHUKAN<br>MRS.S BORPATRAGOHAİN       |   |
| <b>ORDERS</b>         |   |  |   |   |
| 44                    | <a href="#">Cont.Cas(C)/508/2022</a><br>FIXED       | AJIT KUMAR PRASAD<br><b>Versus</b><br>ASHIM KR BHATTACHARYYA AND ANR           | MR. M K SARMA<br>MR. S B PRASAD<br>MR G DAS | MR D KALITA<br>MR J PAYENG (r-2)<br>MR. D NATH (R-2)<br>MS A PAYENG (r-2) |
| 45                    | <b>WITH</b><br><a href="#">Cont.Cas(C)/509/2022</a> | AJIT KUMAR PRASAD<br><b>Versus</b><br>ASHIM KR BHATTACHARYYA                   | MR. M K SARMA<br>MR. S B PRASAD<br>MR G DAS | MR D KALITA<br>MR. D NATH   |
| 46                    | <b>WITH</b><br><a href="#">Cont.Cas(C)/510/2022</a> | AJIT KUMAR PRASAD<br><b>Versus</b><br>ASHIM KR BHATTACHARYYA AND ANR           | MR. M K SARMA<br>MR. S B PRASAD<br>MR G DAS | MR D KALITA<br>MR J PAYENG (r-2)<br>MR. D NATH (R-2)<br>MS A PAYENG (r-2) |

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-IV]

| Sr.No.                 | Case Number  | Main Parties  | Petitioner Advocate  | Respondent Advocate  |
|------------------------|--|---|--|--|
| <b>TOP OF THE LIST</b> |  |   |  |  |
| 66                     | <a href="#">WP(C)/4064/2016</a><br>PART-HEARD, BY SLIP, WITH LCR | ASSAM CARBON WORKERS and<br>EMPLOYEES UNION<br><b>Versus</b><br>THE MANAGEMENT OF ASSAM CARBON<br>PRODUCTS LTD.               | MR.A DASGUPTA<br>MS.B DAS<br>MR.R SARKAR   | MR.S N SARMA<br>MR.K KALITA<br>MR.A JAHID  |
| <b>ADMISSION</b>       |  |   |  |  |
| 67                     | <a href="#">WP(C)/3367/2017</a><br>FIXED                         | ZAKARIA HAQUE CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.   | MS.J H CHOUDHURY<br>MR.M AHMED<br>MR.M R Z CHOUDHURY<br>MS.F RAHMAN<br>MD.H BHUYAN | MR.N HOQUE(R-6)<br>SC, FCSCA<br>GA, ASSAM  |
| 68                     | <a href="#">WP(C)/4301/2017</a><br>FIXED                         | M/S. SONU ENTERPRISE<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS.  | MR. S P CHOUDHURY<br>MR.R SARMA<br>MR K BISWAKARMA<br>MS B DEVI                    | MR. P K ROY (R-2 TO 5)<br>C.G.C.<br>MR. S K CHAKRABORT (R-2<br>TO 5)Y<br>MR A CHAKRABORTY (R-2<br>TO 5)<br>MS. M DUTTA (R-2 TO 5)<br>MR.C K S BARUAH<br>ASSTT.S.G.I. |
| 69                     | <a href="#">WP(C)/2295/2018</a><br>FIXED                         | OIL INDIA LIMITED<br><b>Versus</b><br>EMPLOYEES STATE INSURANCE<br>CORPORATION. N E REGIONAL OFFICE<br>AND 5 ORS. D           | MR. S CHAKRABORTY<br>MR. S CHOUDHURY<br>MR. K KALITA                               | MR. M SMITH, SC,ESI<br>SC, E S I   |
| 70                     | <a href="#">WP(C)/419/2019</a><br>FIXED                          | LOGISTIC TRANSPORT OF INDIA PVT.<br>LTD.<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.                                    | MR. S D PURKAYASTHA<br>MR. U CHOUDHURY<br>MR. C PHUKAN                             | ASSTT.S.G.I.<br>SC, PGCI LTD.<br>SC, POWER GRID  |
| 71                     | <a href="#">WP(C)/777/2019</a><br>FIXED                          | JIBAMONI KAKOTY<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.   | MR. N HASAN<br>MR. S BORTHAKUR<br>MS. S KAKATI<br>MR. A HASAN                      | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE  |
| 72                     | <a href="#">WP(C)/785/2019</a><br>FIXED                          | ASSAM ELECTRIC STORE JOINT VENTURE<br>WITH MAHAVIR ELECTRICALS AND 3<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR. G PHUKAN   | GA, ASSAM<br>SC, APDCL   |

73 [WP\(C\)/8335/2019](#) GULAP HUSSAIN MR. N G KUNDU SC, FOREST  
FIXED **Versus** MR G DEKA  
THE STATE OF ASSAM AND 2 ORS MS. P UPAMANYU  
MR. P K R CHOUDHURY

**ORDERS**

74 [WP\(C\)/717/2019](#) PHANIDHAR SONOWAL MS. T SOM GA, ASSAM  
FIXED **Versus** MR H DAS  
THE STATE OF ASSAM AND 6 ORS. MS P LEKHARU

75 [Cont.Cas\(C\)/379/2023](#) SIDDIQUE ABDUL RAHIM MR. M U MONDAL  
FIXED **Versus** MR. A WAHAB  
DHRUBAJYOTI HAZARIKA MR A ALIM SK

76 [Cont.Cas\(C\)/800/2023](#) HRISHIKESH TALUKDAR AND 17 ORS MR. I CHOWDHURY SR  
FIXED **Versus** ADV  
MEGHA NIDHI DAHAL, IAS MR. S BISWAKARMA  
MS G DAS  
MR T DAS  
R. CHAUHAN  
MR R DAS  
MS A CHOPHY

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE  
L. JAMIR AND HONOURABLE MRS. JUSTICE M. NANDI]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

**HEARING**

|    |   |   |  |           |
|----|---|---|--|-----------|
| 12 | <a href="#">CRL.A(J)/52/2020</a><br>10 Y 4 M 29 D :WITH LCR 5 FILES,<br>P.B.-2, BY SLIP | BUDHIRAM MARDI<br><b>Versus</b><br>THE STATE OF ASSAM | MR. B PRASAD, AMICUS<br>CURIAE<br>MR. B BARUAH<br>MR. B BARUAH<br>MR S HUSSAIN | PP, ASSAM |
|    | <b>WITH</b><br><a href="#">I.A.(CrI.)/154/2023</a><br>in CRL.A(J)/52/2020               | BUDHIRAM MARDI<br><b>Versus</b><br>THE STATE OF ASSAM | MR. B BARUAH<br>MR S HUSSAIN   | PP, ASSAM |

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| 21) | MR M HALOI          | 07-03-2024 | To | 11-03-2024 |





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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,6th March 2024]**

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BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

#### ORDERS

|   |  |  |   |                    |
|---|--|--|---|--------------------|
| 4 | <a href="#">Review.Pet./32/2024</a>                        | APURBA KUMAR HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR. T J MAHANTA<br>MR. S N TAMULI<br>MS. P K ZANNAT<br>MS. A BEGUM<br>MS P DEKA | SC, GMC            |
| 5 | <b>WITH</b><br><a href="#">WP(C)/560/2024</a><br><br>FIXED | APURBA KUMAR HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR. A SARMA<br>MR. S N TAMULI   | SC, GDD<br>SC, GMC |

LEAVE NOTE OF ADVOCATES FOR 06/03/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MRS N BARUAH        | 27-01-2024 | To | 15-03-2024 |
| 2)  | MR. H L MAURYA      | 05-02-2024 | To | 31-03-2024 |
| 3)  | MD. A J ATIA        | 22-02-2024 | To | 15-03-2024 |
| 4)  | MR. B BARMAN        | 22-02-2024 | To | 22-03-2024 |
| 5)  | MR. B BARMAN        | 02-04-2024 | To | 02-04-2024 |
| 6)  | MR. S K SAHARIAH    | 23-02-2024 | To | 31-03-2024 |
| 7)  | MR D K MISHRA       | 28-02-2024 | To | 07-03-2024 |
| 8)  | MR. I HUSSAIN       | 26-02-2024 | To | 10-04-2024 |
| 9)  | J SHARMA            | 03-03-2024 | To | 07-03-2024 |
| 10) | MR. A DHAR          | 04-03-2024 | To | 06-03-2024 |
| 11) | MS. T GOSWAMI       | 29-02-2024 | To | 10-04-2024 |
| 12) | MR M Z AHMED        | 03-03-2024 | To | 08-03-2024 |
| 13) | MS B DUTTA          | 03-03-2024 | To | 08-03-2024 |
| 14) | MR. A M DUTTA       | 03-03-2024 | To | 08-03-2024 |
| 15) | MR. C S HAZARIKA    | 05-03-2024 | To | 07-03-2024 |
| 16) | MR. A I ALI         | 04-03-2024 | To | 08-03-2024 |
| 17) | MR G DAS            | 06-03-2024 | To | 08-03-2024 |
| 18) | MR. S ZAMAN         | 06-03-2024 | To | 15-03-2024 |
| 19) | MR. M ALAM          | 06-03-2024 | To | 15-03-2024 |
| 20) | MR. R K D CHOUDHURY | 06-03-2024 | To | 07-03-2024 |
| 21) | MR M HALOI          | 07-03-2024 | To | 11-03-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday, 6th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

| Sr.No.           | Case Number   | Main Parties  | Petitioner Advocate   | Respondent Advocate                      |
|------------------|---|---|---|--|
| <b>MOTION</b>    |   |   |   |  |
| 68               | <a href="#">WP(C)/1353/2024</a><br>B/O  | SRI DEBASHIS HAZARIKA<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS          | MS D DAS<br>MR. M K DAS<br>MS. B CHETRY<br>S J DUTTA          | SC, CO OP<br>SC, ELECTION<br>COMMISSION. |
| <b>ADMISSION</b> |   |   |   |  |
| 69               | <a href="#">WP(C)/3447/2022</a><br>WP(C) 6103/2007(D/O), FIXED                                    | KABIRAM DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                  | MR. L R MAZUMDER<br>MR. A Z AHMED                             | SC, AG<br>SC, IRRIGATION<br>SC, FINANCE  |
| 70               | <b>WITH</b><br><a href="#">WP(C)/4983/2023</a>  | KABIRAM DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                  | MR. L R MAZUMDER<br>MR. A ISLAM                               | SC, IRRIGATION<br>SC, FINANCE            |
| 71               | <a href="#">WP(C)/1239/2023</a><br>(CONNECTED WITH ITEM NO. 67<br>IN THE DAILY CAUSE LIST), FIXED | AMRIT KUMAR BURAGOHAJ<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.         | MR. U K NAIR<br>MR B CHOUDHURY<br>MS D MAHANTA                | GA, ASSAM                                |
| 72               | <a href="#">WP(C)/5607/2023</a><br>FIXED  | ALEYA BANU LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS              | MR. S B LASKAR<br>MR. H A LASKAR<br>MS N KALITA<br>MS D DUTTA | SC, ELEM. EDU<br>GA, ASSAM               |
| <b>ORDERS</b>    |   |   |   |  |
| 73               | <a href="#">WP(C)/5435/2022</a><br>B/O  | NASIMA BEGUM B K AND 2 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS     | MR. L R MAZUMDER<br>MR. A ISLAM<br>MR. A Z AHMED              | ASSTT.S.G.I.                             |
| 74               | <a href="#">WP(C)/458/2024</a><br>FIXED   | ARUN KUMAR SINHA<br><b>Versus</b><br>THE STATE BANK OF INDIA (SBI) AND 4<br>ORS | MR. A DEKA<br>MR N SARMA                                      | MR. N BARUA<br>MR U SARMA                |

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MRS N BARUAH        | 27-01-2024 | To | 15-03-2024 |
| 2)  | MR. H L MAURYA      | 05-02-2024 | To | 31-03-2024 |
| 3)  | MD. A J ATIA        | 22-02-2024 | To | 15-03-2024 |
| 4)  | MR. B BARMAN        | 22-02-2024 | To | 22-03-2024 |
| 5)  | MR. B BARMAN        | 02-04-2024 | To | 02-04-2024 |
| 6)  | MR. S K SAHARIAH    | 23-02-2024 | To | 31-03-2024 |
| 7)  | MR D K MISHRA       | 28-02-2024 | To | 07-03-2024 |
| 8)  | MR. I HUSSAIN       | 26-02-2024 | To | 10-04-2024 |
| 9)  | J SHARMA            | 03-03-2024 | To | 07-03-2024 |
| 10) | MR. A DHAR          | 04-03-2024 | To | 06-03-2024 |
| 11) | MS. T GOSWAMI       | 29-02-2024 | To | 10-04-2024 |
| 12) | MR M Z AHMED        | 03-03-2024 | To | 08-03-2024 |
| 13) | MS B DUTTA          | 03-03-2024 | To | 08-03-2024 |
| 14) | MR. A M DUTTA       | 03-03-2024 | To | 08-03-2024 |
| 15) | MR. C S HAZARIKA    | 05-03-2024 | To | 07-03-2024 |
| 16) | MR. A I ALI         | 04-03-2024 | To | 08-03-2024 |
| 17) | MR G DAS            | 06-03-2024 | To | 08-03-2024 |
| 18) | MR. S ZAMAN         | 06-03-2024 | To | 15-03-2024 |
| 19) | MR. M ALAM          | 06-03-2024 | To | 15-03-2024 |
| 20) | MR. R K D CHOUDHURY | 06-03-2024 | To | 07-03-2024 |
| 21) | MR M HALOI          | 07-03-2024 | To | 11-03-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:15 PM

### [ For Wednesday, 6th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

| Sr.No.                   | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate                                    |
|--------------------------|--|--|--|--|
| <b>WITHDRAWAL</b>        |  |  |  |  |
| 52                       | <a href="#">Crl.Pet./1139/2023</a><br>B/O  | RANJIT RAJAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                    | MR. J BARMAN<br>MR D J BORO  | MR. P J SAIKIA (R-3)<br>MR. P DUTTA (r-3)<br>PP, ASSAM |
| 53                       | <a href="#">Crl.Pet./254/2024</a><br>B/O   | PATEL ENGINEERING LTD. AND 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MS. M L GOPE<br>MS. N HAWELIA<br>MR S K SAHA<br>N KALITA<br>MS. H JAIN                                     | PP, ASSAM  |
| <b>MOTION</b>            |  |  |  |  |
| 54                       | <a href="#">AB/599/2024</a><br>B/O   | YOUSUF ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. M U MAHMUD<br>MRS. M SAIKIA<br>MR S H MAHMUD<br>MR S ISLAM<br>MS. D BORA<br>MR. S. SUR<br>MS. B CHETIA | PP, ASSAM  |
| 55                       | <a href="#">AB/600/2024</a><br>B/O   | KASHYAP PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR B CHOUDHURY<br>MR. D GOGOI<br>MR. I BORTHAKUR<br>MS. M KALITA   | PP, ASSAM  |
| 56                       | <a href="#">AB/601/2024</a><br>B/O   | ANUP CHUTIA<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR B CHOUDHURY<br>MR. D GOGOI<br>MR. I BORTHAKUR<br>MS. M KALITA   | PP, ASSAM  |
| <b>BAIL HEARING (BA)</b> |  |  |  |  |
| 57                       | <a href="#">Bail Appln./495/2024</a><br>FIXED  | SHAHAB UDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. M HUSSAIN<br>MR. A Z AHMED<br>S W HUSSAIN  | PP, ASSAM  |
| 58                       | <a href="#">Bail Appln./596/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | HAYTON KHATUN @ HAITON KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.    | MR Z HUSSAIN<br>MR. RASHIDUL ISLAM<br>MR A K DAS   | PP, ASSAM  |
| <b>BAIL HEARING</b>      |  |  |  |  |
| 59                       | <a href="#">AB/4323/2023</a><br>WITH OFFICE NOTE, FIXED                                    | AMIR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                      | MR. JUNM LASKAR<br>MS. J GHOSH   | MS S Z HAYAT<br>PP, ASSAM                              |

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MRS N BARUAH        | 27-01-2024 | To | 15-03-2024 |
| 2)  | MR. H L MAURYA      | 05-02-2024 | To | 31-03-2024 |
| 3)  | MD. A J ATIA        | 22-02-2024 | To | 15-03-2024 |
| 4)  | MR. B BARMAN        | 22-02-2024 | To | 22-03-2024 |
| 5)  | MR. B BARMAN        | 02-04-2024 | To | 02-04-2024 |
| 6)  | MR. S K SAHARIAH    | 23-02-2024 | To | 31-03-2024 |
| 7)  | MR D K MISHRA       | 28-02-2024 | To | 07-03-2024 |
| 8)  | MR. I HUSSAIN       | 26-02-2024 | To | 10-04-2024 |
| 9)  | J SHARMA            | 03-03-2024 | To | 07-03-2024 |
| 10) | MR. A DHAR          | 04-03-2024 | To | 06-03-2024 |
| 11) | MS. T GOSWAMI       | 29-02-2024 | To | 10-04-2024 |
| 12) | MR M Z AHMED        | 03-03-2024 | To | 08-03-2024 |
| 13) | MS B DUTTA          | 03-03-2024 | To | 08-03-2024 |
| 14) | MR. A M DUTTA       | 03-03-2024 | To | 08-03-2024 |
| 15) | MR. C S HAZARIKA    | 05-03-2024 | To | 07-03-2024 |
| 16) | MR. A I ALI         | 04-03-2024 | To | 08-03-2024 |
| 17) | MR G DAS            | 06-03-2024 | To | 08-03-2024 |
| 18) | MR. S ZAMAN         | 06-03-2024 | To | 15-03-2024 |
| 19) | MR. M ALAM          | 06-03-2024 | To | 15-03-2024 |
| 20) | MR. R K D CHOUDHURY | 06-03-2024 | To | 07-03-2024 |
| 21) | MR M HALOI          | 07-03-2024 | To | 11-03-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday, 6th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-V]

| Sr.No.            | Case Number                              | Main Parties   | Petitioner Advocate                               | Respondent Advocate               |
|-------------------|--|--|---|-----------------------------------|
| <b>WITHDRAWAL</b> |  |  |   |                                   |
| 56                | <a href="#">WP(C)/1360/2024</a><br>B/O   | M/S GHOSH BROTHERS ELECTRONICS<br>PVT. LTD. AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MS. M L GOPE<br>MS. N HAWELIA                     | SC, FINANCE AND<br>TAXATION       |
| 57                | <a href="#">WP(C)/1361/2024</a><br>B/O   | M/S. S. BISHAN SINGH @ SONS. AND<br>ANR.<br><b>Versus</b><br>UNION OF INDIA AND 3 ORS.             | MS. M L GOPE<br>MS. N HAWELIA<br>MS. N GOGOI      | SC, GST<br>DY.S.G.I.              |
| <b>MOTION</b>     |  |  |   |                                   |
| 58                | <a href="#">WP(C)/1331/2024</a><br>FIXED | NEKIBUR ZAMAN DEWAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                               | MR A R BHUYAN<br>MR N Z CHOUDHURY<br>MS. S SAHNAZ | SC, GAD<br>SC, G M D A<br>SC, GMC |
| 59                | <a href="#">WP(C)/1362/2024</a><br>B/O   | PHULMONI DEVI AND 29 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                          | MR. K N CHOUDHURY<br>MS M DAS<br>MR. A SARMAH     | GA, ASSAM<br>SC, REVENUE          |

LEAVE NOTE OF ADVOCATES FOR 06/03/2024

|     |                  |
|-----|------------------|
| 1)  | MRS N BARUAH     |
| 2)  | MR. H L MAURYA   |
| 3)  | MD. A J ATIA     |
| 4)  | MR. B BARMAN     |
| 5)  | MR. B BARMAN     |
| 6)  | MR. S K SAHARIAH |
| 7)  | MR D K MISHRA    |
| 8)  | MR. I HUSSAIN    |
| 9)  | J SHARMA         |
| 10) | MR. A DHAR       |
| 11) | MS. T GOSWAMI    |
| 12) | MR M Z AHMED     |
| 13) | MS B DUTTA       |
| 14) | MR. A M DUTTA    |
| 15) | MR. C S HAZARIKA |

|            |    |            |
|------------|----|------------|
| 27-01-2024 | To | 15-03-2024 |
| 05-02-2024 | To | 31-03-2024 |
| 22-02-2024 | To | 15-03-2024 |
| 22-02-2024 | To | 22-03-2024 |
| 02-04-2024 | To | 02-04-2024 |
| 23-02-2024 | To | 31-03-2024 |
| 28-02-2024 | To | 07-03-2024 |
| 26-02-2024 | To | 10-04-2024 |
| 03-03-2024 | To | 07-03-2024 |
| 04-03-2024 | To | 06-03-2024 |
| 29-02-2024 | To | 10-04-2024 |
| 03-03-2024 | To | 08-03-2024 |
| 03-03-2024 | To | 08-03-2024 |
| 03-03-2024 | To | 08-03-2024 |
| 05-03-2024 | To | 07-03-2024 |

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 16) | MR. A I ALI         | 04-03-2024 | To | 08-03-2024 |
| 17) | MR G DAS            | 06-03-2024 | To | 08-03-2024 |
| 18) | MR. S ZAMAN         | 06-03-2024 | To | 15-03-2024 |
| 19) | MR. M ALAM          | 06-03-2024 | To | 15-03-2024 |
| 20) | MR. R K D CHOUDHURY | 06-03-2024 | To | 07-03-2024 |
| 21) | MR M HALOI          | 07-03-2024 | To | 11-03-2024 |



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**[ For Wednesday,6th March 2024]**

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

| Sr.No.                  | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate                        |
|-------------------------|--|--|---|--|
| <b><u>MOTION</u></b>    |  |  |   |  |
| 53                      | <a href="#">Tr.P.(C)/21/2024</a><br>FIXED  | SUCHITRA BAUL<br><b>Versus</b><br>SAMAR KANTI BAUL   | MR. K A MAZUMDER<br>MR E AHMED<br>MR A HAI  |  |
| <b>WITH</b>             |  |  |   |  |
| 54                      | <a href="#">Tr.P.(C)/4/2024</a>  | SAMAR KANTI BAUL<br><b>Versus</b><br>SMT. SUCHITRA BAUL  | MR. S D PURKAYASTHA<br>MS S.S.BORA  | MR. K A MAZUMDER<br>MR A HAI<br>T MAZUMDER |
| <b><u>ADMISSION</u></b> |  |  |   |  |
| 55                      | <a href="#">WP(C)/4563/2022</a><br>(CONNECTED WITH ITEM NO. 5 IN<br>THE DAILY CAUSE LIST), FIXED | M/S. J. D. PHARMACEUTICALS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. S P ROY<br>JYOTISH DAS<br>MS. P AGARWALA  | SC, HEALTH<br>SC, FINANCE                  |
| 56                      | <a href="#">FAO/20/2024</a><br>B/O   | SREE CHAITANYA GAUDIYA MATH<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMOANY LTD AND 3 ORS  | MR. O P BHATI<br>MR. U C DAS<br>MR T C DAS<br>MR. P SARMA<br>S. K. GUPTA<br>MR. R BHAGAWATI | SC, APDCL                                  |
| <b>WITH</b>             |  |  |   |  |
|                         | <a href="#">I.A.(Civil)/722/2024</a><br>in <a href="#">FAO/20/2024</a>                           | SREE CHAITANYA GAUDIYA MATH<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMOANY LTD AND 3 ORS  | MR. O P BHATI<br>MR. U C DAS<br>MR T C DAS<br>MR. P SARMA<br>S. K. GUPTA<br>MR. R BHAGAWATI | SC, APDCL                                  |
| <b><u>ORDERS</u></b>    |  |  |   |  |
| 57                      | <a href="#">Arb.P./35/2016</a><br>FIXED  | ON THE DEATH OF PABITRA JIBAN<br>BARUAH HIS LEGAL HEIR- SRI SAMADEET<br>BARUAH<br><b>Versus</b><br>M/S. SIZZLER RETAIL and LEISURE'S PVT.<br>LTD. and 2 ORS. | MR.R HAZARIKA<br>MR.J ROY<br>MR.C CHAKRABORTY<br>MS.S KAKATI                                |  |
| <b>WITH</b>             |  |  |   |  |
|                         | <a href="#">I.A.(Civil)/2791/2023</a><br>in <a href="#">Arb.P./35/2016</a>                       | ON THE DEATH OF PABITRA JIBAN<br>BARUAH HIS LEGAL HEIR- SRI SAMADEET<br>BARUAH<br><b>Versus</b><br>M/S. SIZZLER RETAIL and LEISURES PVT.<br>LTD. and 2 ORS.  | MR.R HAZARIKA<br>MR. J ROY<br>MR. J ROY<br>MR.C CHAKRABORTY                                 |  |



|    |   |  |   |   |
|----|---|--|---|---|
| 58 | <a href="#">RFA/72/2017</a><br>WITH LCR, B/O  | SRI VED PRAKASH KEDIA AGARWALLA<br><b>Versus</b><br>SRI PURANMAL AGARWALLA and 15 ORS  | MR G N SAHEWALLA<br>MD ASLAM<br>MR.S ISLAM<br>MR. A CHETIA<br>MR M SAHEWALLA<br>MS. S. TODI<br>MR A HAWARI<br>MR.B K MISHRA | MR. S DEKA<br>MR. S DEKA<br>B DUTTA<br>MS. J BORO<br>MR D TUMUNG  |
| 59 | <a href="#">I.A.(Civil)/3447/2018</a><br>FIXED<br>in LA.App./50/2018<br><b>WITH</b><br><a href="#">LA.App./50/2018</a>                                      | SRI DEBJYOTI NEOG<br><b>Versus</b><br>THE COLLECTOR KAMRUP AND ANR   | MR. SHEELADITYA   | MR. S C KEYAL<br>GA, ASSAM  |
| 60 | <a href="#">LA.App./49/2018</a><br><b>WITH</b><br><a href="#">I.A.(Civil)/3346/2018</a><br>in LA.App./49/2018   | SRI DEBJYOTI NEOG<br><b>Versus</b><br>THE COLLECTOR KAMRUP AND ANR   | MR. SHEELADITYA<br>MS. K DAS  | GA, ASSAM   |
| 61 | <a href="#">RERA APPEAL/4/2023</a><br>CAVT. NO.06812/023,<br>WITH LCR, B/O<br><b>WITH</b><br><a href="#">I.A.(Civil)/2485/2023</a><br>in RERA APPEAL/4/2023 | SMTI CHITRA BARUAH<br><b>Versus</b><br>THE COLLECTOR KAMRUP AND ANR  | MR. SHEELADITYA<br>MS. K DAS  | MR. C K S BARUAH  |
| 62 | <a href="#">I.A.(Civil)/2877/2023</a><br>B/O<br>in CRP/90/2022<br><b>WITH</b><br><a href="#">CRP/90/2022</a>  | SAGAR SAIKIA<br><b>Versus</b><br>BABITA PATOWARY AND 2 ORS.  | MR R K MOUR<br>MR A SARMA   | MR. S K TALUKDAR  |
| 63 | <a href="#">I.A.(Civil)/2878/2023</a><br>in CRP/90/2022   | SAGAR SAIKIA<br><b>Versus</b><br>BABITA PATOWARY AND 2 ORS.  | MR R K MOUR<br>MR A SARMA   |   |
| 64 | <a href="#">I.A.(Civil)/3207/2023</a><br>(AT 2:00 PM), FIXED<br>in RSA/13042/2023<br><b>WITH</b><br><a href="#">RSA/13042/2023</a><br>(Filing Number)       | MUSSTT. NURIJA BEGUM MAZUMDER<br><b>Versus</b><br>ON THE DEATH OF ALIM UDDIN   | MR. S D PURKAYASTHA<br>MS S.S.BORA  |   |
| 65 | <a href="#">I.A.(Civil)/3209/2023</a><br>(AT 2:00 PM), FIXED<br>in RSA/13037/2023<br><b>WITH</b><br><a href="#">RSA/13037/2023</a><br>(Filing Number)       | MUSSTT. NURIJA BEGUM MAZUMDER,<br><b>Versus</b><br>ON THE DEATH OF ALIM UDDIN,<br>WAHAB ALI AND 4 ORS<br><b>Versus</b><br>TANU MIAH @ TANU ALI AND 3 ORS | MR. S D PURKAYASTHA<br>MS S.S.BORA  | MR. M U MAHMUD (r-1 to 4)<br>MRS. M SAIKIA (r-1 to 4)<br>MR S H MAHMUD (r-1 to 4)<br>MR S ISLAM (r-1 to 4)<br>MR. S. SUR (r-1 to 4)<br>TOSLIMA BEGUM (r-1 to 4) |
| 66 | <a href="#">I.A.(Civil)/3209/2023</a><br>(AT 2:00 PM), FIXED<br>in RSA/13037/2023<br><b>WITH</b><br><a href="#">RSA/13037/2023</a><br>(Filing Number)       | WAHAB ALI AND 4 ORS<br><b>Versus</b><br>TANU MIAH AND 3 ORS (H)  | ALHAJJ I UDDIN<br>MR. H ALI<br>B BARMAN   | MR. M U MAHMUD (r-1 to 4)<br>MRS. M SAIKIA (r-1 to 4)<br>MR S H MAHMUD (r-1 to 4)<br>MR S ISLAM (r-1 to 4)<br>MR. S. SUR (r-1 to 4)                             |
| 67 | <a href="#">I.A.(Civil)/13039/2023</a><br>(Filing Number)   | WAHAB ALI AND 4 ORS<br><b>Versus</b><br>TANU MIAH AND 3 ORS (E)  | ALHAJJ I UDDIN  |   |
| 68 | <a href="#">I.A.(Civil)/13039/2023</a><br>(Filing Number)   | WAHAB ALI AND 4 ORS<br><b>Versus</b><br>TANU MIAH AND 3 ORS (E)  | ALHAJJ I UDDIN  |   |

|    |  |  |   |   |
|----|--|--|---|---|
| 65 | <a href="#">I.A.(Civil)/3825/2023</a><br>(AT 2:00 PM), WP(C)<br>5305/2022(D/O), FIXED<br><b>in</b> WP(C)/5305/2022   | MUSLIM ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR P SARMA<br>MR P SARMA  | SC, PWD ROAD  |
| 66 | <a href="#">I.A.(Civil)/3835/2023</a><br>WITH LCR 5 FILES, FIXED<br><b>in</b> CRP/5/2021<br><b>WITH</b><br><a href="#">CRP/5/2021</a>  | A. K MOTIUL ISLAM AND ANR<br><b>Versus</b><br>MSTT. NOOR FATEH AND 3 ORS<br><br>MSTT. NOOR FATEH and 2 ORS<br><b>Versus</b><br>ASSAM BOARD OF WAKF, GUWAHATI<br>and 2 ORS.   | MS. R CHOUDHURY<br>MS. B. HAZARIKA<br><br>MR. A SARMA<br>MR. T K BHUYAN<br>MR. S K DEKA<br>MR. J DEKA       | MR. A SARMA<br>MR. T K BHUYAN<br>MR. S K DEKA<br><br>MR. H R A CHOUDHURY(R-<br>2 & 3)<br>MS. R CHOUDHURY(R-2 &<br>3)<br>MR. A GANGULY (SC,<br>Assam Board of WAKF) (R-<br>1)<br>MS. E YASMIN (R-2 & 3)<br>SC, G M D A |
| 67 | <a href="#">I.A.(Civil)/748/2024</a><br>B/O<br><b>in</b> RSA/2751/2024<br><br><b>WITH</b><br><a href="#">RSA/2751/2024</a><br>(Filing Number)<br><br><b>WITH</b><br><a href="#">I.A.(Civil)/2778/2024</a><br>(Filing Number) | SANJAY MADANI AND 6 ORS<br><b>Versus</b><br>THE GUWAHATI METROPOLITAN<br>DEVELOPMENT AUTHORITY AND 4 ORS<br><br>SANJAY MADANI AND 6 ORS<br><b>Versus</b><br>THE GUWAHATI METROPOLITAN<br>DEVELOPMENT AUTHORITY AND 4 ORS A<br><br>SANJAY MADANI AND 6 ORS<br><b>Versus</b><br>THE GUWAHATI METROPOLITAN<br>DEVELOPMENT AUTHORITY AND 4 ORS A | MR. S P ROY<br>JYOTISH DAS<br>MS P DEY<br>MS. P AGARWALA<br>MS. V RAI<br><br>MR. S P ROY<br><br>MR. S P ROY |   |

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

-----

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MRS N BARUAH        | 27-01-2024 | To | 15-03-2024 |
| 2)  | MR. H L MAURYA      | 05-02-2024 | To | 31-03-2024 |
| 3)  | MD. A J ATIA        | 22-02-2024 | To | 15-03-2024 |
| 4)  | MR. B BARMAN        | 22-02-2024 | To | 22-03-2024 |
| 5)  | MR. B BARMAN        | 02-04-2024 | To | 02-04-2024 |
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| 10) | MR. A DHAR          | 04-03-2024 | To | 06-03-2024 |
| 11) | MS. T GOSWAMI       | 29-02-2024 | To | 10-04-2024 |
| 12) | MR M Z AHMED        | 03-03-2024 | To | 08-03-2024 |
| 13) | MS B DUTTA          | 03-03-2024 | To | 08-03-2024 |
| 14) | MR. A M DUTTA       | 03-03-2024 | To | 08-03-2024 |
| 15) | MR. C S HAZARIKA    | 05-03-2024 | To | 07-03-2024 |
| 16) | MR. A I ALI         | 04-03-2024 | To | 08-03-2024 |
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| 18) | MR. S ZAMAN         | 06-03-2024 | To | 15-03-2024 |
| 19) | MR. M ALAM          | 06-03-2024 | To | 15-03-2024 |
| 20) | MR. R K D CHOUDHURY | 06-03-2024 | To | 07-03-2024 |
| 21) | MR M HALOI          | 07-03-2024 | To | 11-03-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

| Sr.No.  | Case Number                                 | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|---|---|--|--|---|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b> |   |  |  |   |
| 1   | <a href="#">MFA/77/2012</a>                 | UNION OF INDIA<br><b>Versus</b><br>M/S P P ENTERPRISE          | MS.M CHATTERJEE<br>MRS.U CHAKRABORTY<br>SC, NF RLY                   | MR.K P MAHESWARI<br>MR.A GOYAL<br>MR.A CHOUDHURY<br>MR.B MAHESHWARI |
| 2   | <b>WITH</b><br><a href="#">MFA/303/2010</a> | UNION OF INDIA,<br><b>Versus</b><br>M/S SHREE MAHALAXMI MILLS, | MS.M CHATTERJEE<br>MISS.D SONOWAL<br>MRS.U CHAKRABORTY<br>SC, NF RLY | MR.K P MAHESWARI<br>MR.A GOYAL<br>MR.A CHOUDHURY<br>MR.B MAHESHWARI |

LEAVE NOTE OF ADVOCATES FOR 06/03/2024

|     |                     |            |    |            |
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| 11) | MS. T GOSWAMI       | 29-02-2024 | To | 10-04-2024 |
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| 13) | MS B DUTTA          | 03-03-2024 | To | 08-03-2024 |
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| 16) | MR. A I ALI         | 04-03-2024 | To | 08-03-2024 |
| 17) | MR G DAS            | 06-03-2024 | To | 08-03-2024 |
| 18) | MR. S ZAMAN         | 06-03-2024 | To | 15-03-2024 |
| 19) | MR. M ALAM          | 06-03-2024 | To | 15-03-2024 |
| 20) | MR. R K D CHOUDHURY | 06-03-2024 | To | 07-03-2024 |
| 21) | MR M HALOI          | 07-03-2024 | To | 11-03-2024 |



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Wednesday,6th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-V**

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

| <b>Sr.No. Case Number</b> | <b>Main Parties</b> | <b>Petitioner Advocate</b> | <b>Respondent Advocate</b> |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

**ADMISSION**

|    |  |   |  |  |
|----|--|---|--|--|
| 55 | <a href="#">WP(C)/2235/2017</a><br>FIXED | ANJALI DUTTA and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 8 ORS. | MR.K K PARASAR<br>MR.B CHETRI<br>MS.N UPADHYAY | MR.B K MAHAJAN(R-8)<br>MR. T J MAHANTA<br>MR.N HOQUE(R-8)<br>GA, ASSAM<br>MR. P P DUTTA<br>MR.N MAHAJANR-8<br>MR.R ALI(R-8)<br>MR. A BORUA<br>MS N BORDOLOI, SC,<br>REVENUE DEPTT. |
|----|--|---|--|--|

**ORDERS**

|    |  |   |                                    |                        |
|----|--|---|------------------------------------|------------------------|
| 56 | <a href="#">I.A.(Civil)/751/2024</a><br>B/O<br>in <a href="#">WP(C)/183/2024</a> | UNION COOPERATIVE BANK LTD AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS | MR S BORTHAKUR<br>MR SAURADEEP DEY | SC, CO OP              |
|    | <b>WITH</b><br><a href="#">WP(C)/183/2024</a>                                    | UNION COOPERATIVE BANK LTD AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS | MR S BORTHAKUR<br>MR SAURADEEP DEY | SC, CO OP<br>GA, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 06/03/2024

|    |                  |            |    |            |
|----|------------------|------------|----|------------|
| 1) | MRS N BARUAH     | 27-01-2024 | To | 15-03-2024 |
| 2) | MR. H L MAURYA   | 05-02-2024 | To | 31-03-2024 |
| 3) | MD. A J ATIA     | 22-02-2024 | To | 15-03-2024 |
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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 8)  | MR. I HUSSAIN       | 26-02-2024 | To | 10-04-2024 |
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| 10) | MR. A DHAR          | 04-03-2024 | To | 06-03-2024 |
| 11) | MS. T GOSWAMI       | 29-02-2024 | To | 10-04-2024 |
| 12) | MR M Z AHMED        | 03-03-2024 | To | 08-03-2024 |
| 13) | MS B DUTTA          | 03-03-2024 | To | 08-03-2024 |
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| 17) | MR G DAS            | 06-03-2024 | To | 08-03-2024 |
| 18) | MR. S ZAMAN         | 06-03-2024 | To | 15-03-2024 |
| 19) | MR. M ALAM          | 06-03-2024 | To | 15-03-2024 |
| 20) | MR. R K D CHOUDHURY | 06-03-2024 | To | 07-03-2024 |
| 21) | MR M HALOI          | 07-03-2024 | To | 11-03-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

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### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

ITEM NO. 12 IN THE DAILY CAUSE LIST HAS  
ALREADY BEEN LISTED ON 05-03-2024 BY  
WAY OF MENTION MEMO]

| Sr.No.                   | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate                 |
|--------------------------|---|---|--|-------------------------------------|
| <b>WITHDRAWAL</b>        |   |   |  |                                     |
| 51                       | <a href="#">Bail Appln./553/2024</a><br>B/O   | HUSSAIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM  | MR K THAKUR<br>MR D MEDHI<br>P. NAIDING                              | PP, ASSAM                           |
| <b>BAIL HEARING (BA)</b> |   |   |  |                                     |
| 52                       | <a href="#">Bail Appln./391/2024</a><br>WITH CASE RECORD(SCANNED<br>COPY), OFFICE NOTE, FIXED | MD. HUSSAIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM  | MR B MALAKAR   | PP, ASSAM                           |
| 53                       | <a href="#">Bail Appln./645/2024</a><br>AB 96/2024(D/O), OFFICE NOTE,<br>FIXED                | SHOFIQUE UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                   | MR. A LAL<br>MR A BRAHMA   | MS. R D MOZUMDAR (r-2)<br>PP, ASSAM |
| <b>BAIL HEARING</b>      |   |   |  |                                     |
| 54                       | <a href="#">AB/4186/2023</a><br>WITH OFFICE NOTE, FIXED                                       | SAHARUL HUSSAIN LASKAR @ SAHARUL<br>ISLAM LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA | PP, ASSAM                           |

LEAVE NOTE OF ADVOCATES FOR 06/03/2024

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MRS N BARUAH     | 27-01-2024 | To | 15-03-2024 |
| 2)  | MR. H L MAURYA   | 05-02-2024 | To | 31-03-2024 |
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| 7)  | MR D K MISHRA    | 28-02-2024 | To | 07-03-2024 |
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| 9)  | J SHARMA         | 03-03-2024 | To | 07-03-2024 |
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| 11) | MS. T GOSWAMI    | 29-02-2024 | To | 10-04-2024 |
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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 13) | MS B DUTTA          | 03-03-2024 | To | 08-03-2024 |
| 14) | MR. A M DUTTA       | 03-03-2024 | To | 08-03-2024 |
| 15) | MR. C S HAZARIKA    | 05-03-2024 | To | 07-03-2024 |
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday, 6th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-II]

| Sr.No.        | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate  |
|---------------|--|--|--|--|
| <b>MOTION</b> |  |  |  |  |
| 59            | <a href="#">WP(C)/1342/2024</a><br>B/O   | DIPANJALI DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.          | MS. P BORAH  | SC, ELEM. EDU  |
| <b>ORDERS</b> |  |  |  |  |
| 60            | <a href="#">Cont.Cas(C)/724/2022</a><br>FIXED  | MANJU DEVI<br><b>Versus</b><br>P JIDUNG AND ORS.                           | MR. R C SAIKIA<br>MS. K SAIKIA<br>MS. N DEY                                      | MR. D SAIKIA (R-1,2)<br>MR S M T CHISTIE<br>MR. N J KHATANAR (R-2)<br>MR. U SARMA (R-2)<br>SC, SEC. EDU. |
| 61            | <a href="#">I.A.(Civil)/744/2024</a><br>WITH LCR, OFFICE NOTE, B/O<br>in RFA/27/2022 | M/S JUD CEMENT LTD. AND ANR<br><b>Versus</b><br>DHANANJOY BANIK AND 3 ORS. | MR. B D GOSWAMI<br>MR. B D GOSWAMI<br>MR. J C GOGOI<br>MR. L GOGOI<br>MR B ISLAM | MR R K MOUR  |
|               | <b>WITH</b><br><a href="#">RFA/27/2022</a><br>CAVT. NO. 06442/022,                   | M/S JUD CEMENT LTD. AND ANR<br><b>Versus</b><br>DHANANJOY BANIK AND 3 ORS. | MR. B D GOSWAMI<br>MR. J C GOGOI<br>K U AHMED<br>MR. L GOGOI<br>MR B ISLAM       | MR. D K KOTHARI<br>MR. R K BHUYAN<br>MR R K MOUR<br>FOR CAVEATOR   |

LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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|     |                     |            |    |            |
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| 17) | MR G DAS            | 06-03-2024 | To | 08-03-2024 |
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| 19) | MR. M ALAM          | 06-03-2024 | To | 15-03-2024 |
| 20) | MR. R K D CHOUDHURY | 06-03-2024 | To | 07-03-2024 |
| 21) | MR M HALOI          | 07-03-2024 | To | 11-03-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday, 6th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

| Sr.No.        | Case Number  | Main Parties   | Petitioner Advocate                                 | Respondent Advocate   |
|---------------|--|--|---|---|
| <b>ORDERS</b> |  |  |   |   |
| 26            | <a href="#">MACApp./476/2017</a><br>WITH LCR, B/O  | M/S UNITED INDIA INSURANCE CO. LTD<br><b>Versus</b><br>SRI TAPAN KARMAKAR and ANR  | MS. M CHOUDHURY<br>MR.A AHMED<br>MS C BORAH         | MR.T J<br>MAHANTA(Sr.Adv.)(R-2)<br>MS.P BHATTACHARYA(R-2)<br>MR.A BHATTACHARYYA R-2<br>MR.A BARUA(R-2)<br>MR R PATAR (R-1)<br>MR. D KAKOTI (R-1)<br>MS.S KAUSHIK(R-1) |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/132/2022</a><br><b>in</b> MACApp./476/2017  | SRI TAPAN KARMAKAR<br><b>Versus</b><br>M/S UNITED INDIA INSURANCE CO. LTD<br>AND ANR   | MR R PATAR<br>MR. D KAKOTI                          | MS. M CHOUDHURY   |
| 27            | <a href="#">MACApp./547/2017</a><br>WITH LCR, B/O  | THE NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SMTI RIMA KOUSHIK SARMAH and 4 ORS   | MS.R D MOZUMDAR<br>MS.C MOZUMDAR                    | MR.P K MEDHI<br>MR.M MAHANTA<br>MR.M CHOUDHURY  |
|               | <b>WITH</b><br><a href="#">CO/4/2019</a><br><b>in</b> MACApp./547/2017   | SMTI RIMA KOUSHIK SARMAH and 2 ORS<br><b>Versus</b><br>THE NATIONAL INSURANCE COMPANY<br>LIMITED and 2 ORS   | MR. N J CHOUDHURY<br>MR. M MAHANTA<br>MR. P K MUNIR | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA  |
| 28            | <a href="#">MACApp./47/2019</a><br>WITH LCR, B/O   | ICICI LOMBARD GENERAL INSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SRI SONAKAR BEHERA AND 6 ORS  | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR    | MR. B CHOWDHURY   |
| 29            | <a href="#">I.A.(Civil)/3036/2023</a><br>B/O<br><b>in</b> MACApp./12200/2023<br><b>WITH</b><br><a href="#">MACApp./12200/2023</a><br>(Filing Number) | MADHURJYA DHEKIAL PHUKAN<br><b>Versus</b><br>THE BRANCH MANAGER  | MS. S MAHANTA<br>MR. M MAHANTA                      | MR. S DUTTA (R-1)<br>MS. M CHOUDHURY (R-1)  |
| 30            | <a href="#">I.A.(Civil)/162/2024</a><br>B/O<br><b>in</b> MACApp./566/2024  | MADHURJYA DHEKIAL PHUKAN<br><b>Versus</b><br>THE UNITED INDIA INSURANCE<br>COMPANY LTD. AND 4 ORS. B<br>MAGMA HDI GEN INSURANCE COMPANY<br>LTD.<br><b>Versus</b><br>KABITA GOENKA AND 4 ORS. | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR    |   |

**WITH**  
[MACApp./566/2024](#)  
(Filing Number)

MAGMA HDI GEN INSURANCE CO LTD  
**Versus**

KABITA GOENKA AND 4 ORS (B)

SMT JYOTIRANI SAIKIA HAZARIKA and 5  
ORS

**Versus**

UNITED INDIA INSURANCE COMPANY  
LIMITED

MR. R GOSWAMI

MR D K BHATTACHARYYA MR L SARMA

31 [I.A.\(Civil\)/723/2024](#)  
WITH LCR, B/O  
in [MACApp./422/2017](#)

**WITH**  
[MACApp./422/2017](#)

UNITED INDIA INSURANCE COMPANY  
LIMITED

**Versus**

SMT JYOTIRANI SAIKIA HAZARIKA and 9  
ORS

MR.S S SHARMA  
MS.L SHARMA  
MR.B J MUKHERJEE

MR D K BHATTACHARYYA  
(R 1-6)  
MR. R DEY (R 1-6)

**WITH**  
[I.A.\(Civil\)/2877/2017](#)  
in [MACApp./422/2017](#)

UNITED INDIA INSURANCE COMPANY  
LIMITED

**Versus**

SMT JYOTIRANI SAIKIA HAZARIKA and 9  
ORS

MR.S S SHARMA  
MS.L SHARMA  
MR.B J MUKHERJEE

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MRS N BARUAH        | 27-01-2024 | To | 15-03-2024 |
| 2)  | MR. H L MAURYA      | 05-02-2024 | To | 31-03-2024 |
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

| Sr.No.                   | Case Number   | Main Parties  | Petitioner Advocate   | Respondent Advocate                            |
|--------------------------|---|---|---|--|
| <b>WITHDRAWAL</b>        |   |   |   |  |
| 55                       | <a href="#">Crl.Pet./1087/2022</a><br>WITH LCR 2 FILES(SCANNED COPY), B/O   | ABHIRAM BORGHAIN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. B K GOGOI<br>C. DEKA  | PP, ASSAM                                      |
| 56                       | <a href="#">Bail Appln./525/2024</a><br>B/O   | SUKUMAR SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. A PAUL<br>MS. M RABHA   | PP, ASSAM                                      |
| <b>MOTION</b>            |   |   |   |  |
| 57                       | <a href="#">Tr.P.(Crl.)/21/2023</a><br>FIXED  | ABHIJIT DEKA<br><b>Versus</b><br>NEHA GHOSH                               | MR P KATAKI<br>MRS R BEGUM<br>MS N KASHYAP                            |  |
| 58                       | <b>WITH</b><br><a href="#">Tr.P.(C)./48/2023</a>  | NEHA GHOSH<br><b>Versus</b><br>ABHIJIT DEKA                               | MR S DAS<br>MR. S A HUSSAIN<br>MR D J HALOI<br>G BORO<br>R BARMAN     | MR P KATAKI<br>MR D CHAKRABORTY<br>MRS R BEGUM |
| <b>BAIL HEARING (BA)</b> |   |   |   |  |
| 59                       | <a href="#">Bail Appln./442/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, BY SLIP  | ASIF ALI @ ASIEF ALI<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. J C GOGOI<br>MR B ISLAM   | PP, ASSAM                                      |
| 60                       | <a href="#">Bail Appln./606/2024</a><br>FIXED   | RAJIB ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. M AHMED<br>MD I H LASKAR<br>MR. R A MAZUMDER                      | PP, ASSAM                                      |
| <b>BAIL HEARING</b>      |   |   |   |  |
| 61                       | <a href="#">AB/325/2024</a><br>FIXED  | BASER MIYA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. S AHMED<br>MR M RAHMAN<br>MS. M. KHATUN<br>MS N AKTAR<br>P KALITA | PP, ASSAM                                      |
| <b>ORDERS</b>            |   |   |   |  |
| 62                       | <a href="#">I.A.(Crl.)/1248/2023</a><br>WITH OFFICE NOTE, B/O<br>in <a href="#">Crl.A./472/2023</a><br><b>WITH</b><br><a href="#">Crl.A./472/2023</a> | MOJIBAR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. A          | MR P K DAS<br>MR. M ALOM<br>MR. M BARUAH                              | PP, ASSAM                                      |
|                          |   | MOJIBAR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. A          | MR P K DAS<br>MR. M BARUAH  | PP, ASSAM                                      |

63 [I.A.\(CrI.\)/1263/2023](#)  
WITH OFFICE NOTE, B/O  
in CrI.A./12575/2023

BOBY HATIMURIA AND 2 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. P D NAIR  
MR G ALAM  
MR. H ROHMAN  
MR S R A NASER

PP, ASSAM

**WITH**  
[CrI.A./12575/2023](#)  
(Filing Number)

BOBY HATIMURIA AND 2 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR. H

MR. P D NAIR

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